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colour manufacturers and flavour manu facturers registered with DGTD are given below:—

Food Colour Manufacturers:

- 1. M/s Hickson & Dadaji, Bombay
- 2. M/s KCA Limited, Bombay.
- 3. M/s. Atul Products, Valsad.
- 4. M/s. Asian Chemicals.
- 5. M/s Sandoz (India) Limited, Bombay.

Flavour Manufacturers:

- 1. M/s. Bush Boake Allen India Ltd., Madras.
- 2. M/s. Naardon Industries Limited, Bombay.
- 3. M/s. Asian Chemicals Works Bombav.
- 4. M/s. S. H. Kelkar Limited, Bombay.
- (b) The information sought for is not maintained centrally.
- (c) While some of the raw materials such as lemon oil, food colours, food dyes, mixture of two or more odoriferous substances and mixtures, natural edible gums etc., which are required for use in the soft drink manufacture as well as by some other industries, are imported even now, the Foreign Trade Statistics are, maintained for the country as a whole and reflect the total value of imports and not the value of licences issued to the individual firms.

मंसर्स बड़ांत गैस सर्विस, बड़ांत के विरुद्ध शिकायरों

2506. श्री लेनार्ड सोलोमन सरिंग : क्या पैट्रॉलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के एक गैस वितरक, मैंसर्स बड़ौत गैस सर्विस, बड़ौत के विरुद्ध बाहकों को एल पी. जी. की सप्लाई समय पर न दोने अथवा उनसे गैस का चूल्हा लिये बगैर नया गैस-कनेक्शन जारी न करने के बारों में 1985-86 के दौरान सरकार को कुछ शिकायती प्राप्त हाई हैं; और

(ह) यदि हां, तो उन भिकायतों का व्यारा क्या है और भिकायतों के आधार पर इस वितरक के विरुद्ध की गई कार्रवाई का व्यारा क्या है?

पैट्रांलियम और प्राकृतिक गंस मंत्रालय के राज्य मंत्री (श्री बृह्म बला): (क) और (ख) मंसर्स बड़ाँत गंस सर्विस के विरुद्ध इस आशय की कि वह ग्राहकों को जबरदस्ती हाट प्लेट बेचता है और उस वितरक की कार्य प्रणाली आम ताँर पर असंताष्णजनक है, कांछ शिका-यतें प्राप्त हाई थी। आर्थिक दंड स्वरूप इस वितरक के लिए नयें कनेंब्शनों की रिलीज रोक दी गई है।

Use of gas produced in Assam oil fields

2507. SHRIMATI BIJOYA CHAKRA-VARTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state whether the Central Electricity Authority has been permitted to establish a gas-based power plant in Assam; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) : 1 MMCMD of gas has been committed to Central Electricity Authority for tho gas-based power plant at Kathal-guri in Assam.

Quantity of crude consumed by three refineries in Assam

2508. SHRIMATI BIJOYA CHAKRA-VARTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total annual production of crude oil by OIL and ONGC in the Assam oil fields during the period 1980-85;

- (b) the total quantity of crude consumed by the three refineries in Assam during the period 1980-85; and
- (c) the total quantity of crude oil sent outside Assam during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) The details are as follows:

(in million tonnes)

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Year	Production	of crude oil
1980-81		1.71
1981-82		4.80
1982-83		5.00
1983-84		5.00
1984-85	Total	4.89
		21.40

(b) and (c) Out of the total production of 21.40 million tonnes during 1980-85, about 9 million tonnes was consumed by the three refineries in Assam and about **12.4** million tonnes was processed in the Barauni Refinery.

Price of crude oil

2509. SHRIMATI BIJOYA CHAKRA-VARTY: will the Minister of PETROLEUM¹ AND NATURAL GAS be pleased to state:

- (a) what is the price fixed by Government per ton of crude oil for OIL and ONGC;
- (b) what is the present price at which the crude oil is being sold to the refineries by Government and
- (c) what is the present rate of royalty per ton paid to the Government of Assam?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) (a) The price of crude oil,

both onshore and offshore, fixed for **OIL** and ONGC by Government is Rs. 1,513 MT (including cess and royalty) with effect from 1-4-84.

- (b) A pooled F.O.B, price of Rs. 1700 MT of crude oil, whether impelled or indigenous, is built into the retention prices of refineries under the present pricing formula. Adjustments are separately made with reference to the above price of Rs. 1513/MT for indigenous crude and actual price of imported crude in proportion to their use in refinery.
- (c) The rate of Royalty is Rs. 192/MT with effect from 1-4-84.

Regularisation of utility pumps ln Harvana

2510. SHRI LEONARD SOLOMAN SARING: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that some 33 utility pumps were regularised by Government in Punjab in 1978;
- (b) whether it is also a fact that similar type of pumps in Haryana have not been regularised and the dealers were forced to close their business;
- (c) whether their cases are pending with Government for regularisation; and
- (d) if so, what are the details and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) No, Sir.

(b) to (d) Representations in this regard have been received from time to time. As these pumps have no commercial arrangement with the Oil Marketing Companies, their regularisation has not been considered as a matter of policy.